

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 21st December, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|---|--|---|---------|
| FOR DIRECTION | | | | |
| 1. | Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) (M.A.No.458/17) (M.A.No.459/17) (M.A.No.541/17) | Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C.Sharma | Mr. Ajay Gupta, Adv. for Applicant Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv. | |
| AFTER NOTICE | | | | |
| 2. | Original Application No. 130/2017(CZ)(THC) (W.P.No.15488/16) | Veni Shankar Upadhyaya Vs State of MP & Ors. | Mr. Navneet Dubey, Adv. for Petitioner | |
| FOR ADMISSION | | | | |
| 3. | Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) | Ashfaque Ahmed Vs State of MP & Ors. | Mr. Avinash Zargar, Adv. for Petitioner | |
| 4. | Original Application No. 138/2017(CZ) | Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors. | Mr. Rohit Sharma, Adv. for Applicant | |
| FOR COMPLETION OF PLEADING | | | | |
| 5. | Original Application No. 140/2017(CZ) | Kuber Swayam Sevi Sansthan through it's President Vs Union of India & 23 Ors. | Mr. Surender Singh Hooda, Adv. for Applicant Mr. Yadvendra Yadav, Adv. | |
| 6. | Original Application No. 125/2016(CZ) | Medha Patkar Vs. State of Madhya Pradesh & 3 Ors. | Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv. | |
| 7. | Original Application No. 116/2016(CZ) | Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors. | Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv. | |
| 8. | Original Application No. 11/2015 (CZ) | Kishore Samrite <i>(Copper Mining)</i> Vs. M/s Hindustan Copper Ltd. &10 Ors. | Mr. R.S. Verma Adv. Mr. Dharamveer Sharma,Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv. | |

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| 9. | Original Application No. 27/2016(CZ) (M.A.No.672/16) | Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors. | Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran Adv. Ms. Parul Bhadoria, Adv. | |
| FOR COMPLIANCE | | | | |
| 10. | Original Application 139/2016 (CZ) | Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors. | Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv | |

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